

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO.1984
TO BE ANSWERED ON 05.05.2016**

“Review of Coal Allocation Policy”

1984. SHRI HARI MANJHI:

Will the Minister of COAL be pleased to state:

(a) whether the Government proposes to review and modify the coal allocation policy to ensure the supply of coal to the small and medium industrial units in view of reallocation of coal block;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) to (c): No, Madam. The medium and small scale industries whose requirement is less than 4200 tonnes per annum are required to take coal through agencies nominated by State Governments. Under the New Coal Distribution Policy (NCDP), 2007, the scope of coverage through State Nominated Agencies was increased from 500 tonnes per annum to 4200 tonne per annum. An aggregate of eight million tonne of coal is earmarked per annum for distribution to medium and small scale industries. The earmarked quantity of eight million tonne is divided amongst various States/UTs depending on past trends.
